

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.02.2012

OA No. 349/2010 with MA No. 112/2011

Mr. Amit Mathur, counsel for applicant.
Mr. Mukesh Agarwal, counsel for respondents.

Learned counsel appearing for the applicant wants to withdraw the Original Application with liberty to file fresh Original Application.

Accordingly, the present Original Application stands disposed of with liberty to the applicant to file fresh Original Application. Consequently the Misc. Application is also disposed of.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K.S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat